

Statement of Immovable Property On First Appointment/For The Year :

2012, 2012

Name of Officer (In Full Name) and Service to Which the Officer belongs

AGAM KUMAR KHANNA

Present Post Held

Civil Judge C-2, Kharola Distt. Rohtak

Present Pay

27700/-

Date of next increment

Name of District Sub Division, Taluka and village in which property is situated	Name and details of property		Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage inheritance, gift of otherwise with date of acquisition and name with details of persons from whom	Annual income from the property
	Housing and other Building	Land				
1 खसरी नं० 721 रकबा - 2444 वर्ग की है मिथुन खास तालावा देसल व रिता पारावकी - छ.प्र.	2 रा. नि. नि. नि. नि.	3 —	4 27-भा. 950 मो/मो	5 पुत्र व पुत्र वंशिन	6 परायन है	7 —

- Inapplicable case to be struck out.
- In case where it is not possible to assess the value accurately the approximate value in relation to present condition, may be indicated.
- Include short term lease also.

Note : The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of the Chhattisgarh Civil Service (conduct) rule 1965, on first appointment and thereafter at the interval of every 12 months giving

Signature

Agam

Date 11/1/13

Year

(As On 31.03.2012)

AGAM KUMAR KASHYAP

12-10-74

CIVIL JUDGE & 2. KHAROLA, DIST. RAIGARH

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired	
	Housing and other Buildings	Land		
1	2	3	4	
महाराष्ट्र-पुणे जिल्हा-मुंबई शहर-वसंत विहार-एक मंजूर झालेला घर	एक मंजूर झालेला घर	—	—	
महाराष्ट्र-पुणे जिल्हा-मुंबई शहर-वसंत विहार-एक मंजूर झालेला घर	एक मंजूर झालेला घर	न्यायिक घटक वगैरे	फ्रीमन डी.	

Name of Articles	Movable Property (Valued Above 25,000/- of Rs.)
एड कार इंजिनियरिंग मशीन १५-२०११ मॉडेल	१५.०९.२०११ मॉडेल वैमान अडुकारिता मूल्य ४,००,०००/-

Jewellery (Worth Rs.)	Jewellery (Lump Sum)
मोत्या सोनेचे अंगुठी — १ मीमान अडुकारिता मूल्य १८०००/-	

Shares/Debentures		Name of Issuing Company		Nos. of Shares	
		N/O		N/O	
Life Insurance Policy & Others		Name of Issuing Company		Amount	
		भारतीय जीवन बीमा निगम लि. (पब्लिक)		① 250000/- (Sum Assured) ② 200000/- (Sum Assured)	
Bank Deposits/Securities & Investments		Name of Bank		Amount	
		City			
1) Fixed Deposits					
2) Savings Bank A/Cs		भारतीय बचत बैंक		JABOOLPUR	
3) PPF		भारतीय पोस्टल बचत बैंक		JABOOLPUR	
4) GPF					
5) NSS					
6) Others					

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.


 Signature & Date
 11.11.18.
 (अनम कुमार कश्यप)
 व्यवहार न्यायाधीश वर्ग-2
 खरसिया